

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).23154/2018

(Arising out of impugned final judgment and order dated 08-05-2018 in WA No. 21228/2013 passed by the High Court Of Judicature At Allahabad)

JAI PRAKASH SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.
(With appln for exemption from filing O.T)

Respondent(s)

Date : 07-09-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Sudhir Dixit, Adv.
Mr. Vishal Prasad, AOR
Mr. Utkarsh Dixit, Adv.
Ms. Ritika Sethi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List before a Bench of which one of us (Vineet Saran,J) is not a member.

(B.PARVATHI)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER